


**Mediation Centre, Rajasthan High Court
Jaipur Bench, Jaipur
Cause List Date 20-01-2016**

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Sh. Vinodi lal Mathur Advocate	S.B. Civil Second Appeal No.199/2013 Smt. Chandrawati Vs. M/s Sundar Medical Store	B.L. Agrawal	Sudesh Bansal
2	Sh. Vinodi lal Mathur Advocate	S.B. Civil First Appeal No. 157/10 Kunwar Pal Vs. Deen Dayal	B.K. Sharma	Sanjay Sharma
3	Sh. O.P. Sharma-I RHJS (Retd.)	S.B. Cr. Misc. Bail Application No. 11778/15 Ram Niwas Saini VS. State	Dr. Mahesh Sharma	Anil Kumar Jain
4	Sh. S.P. Mathur, Advocate	S.B. Civil Second Appeal No. 521/09 Ashok Kumar Vs. Gopal	D.K. Bhardwaj	Ajay Gupta
5	Sh. J.P.Gupta Advocate	S.B. Civil Misc. Appeal No. 2255/12 Narendra Kumar Vs. Harbans	A.K. Bajpai	Keshav Agarwal

NOTICE

Learned Advocates are requested to get such matters referred to Mediation Centre, which in their opinion can be mutually settled by the parties on persuasion by trained Mediators, especially the matters arising out of matrimonial/ family disputes - divorce petitions, maintenance, custody of children, suit for injunction and/or declaration, partition, specific performance, recovery of possession, money suits, disputes between the landlord and tenant, Negotiable Instruments Act, Company matters and the matters of like nature. Learned Advocates may also provide the list of such cases to the Deputy Registrar (Judicial) Rajasthan High Court, Bench at Jaipur.

By Order


(Dr. Shakti Singh Shekhawat)
Deputy Secretary
(Action Plan & ADR)

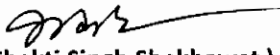
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2	Sh. O.P. Sharma-II, RHJS (Retd.)	S.B. Civil First Appeal No. 386/03 Mangal Singh Vs. Dal Chand	M.M.Ranjan	Anil Jain
3	Sh. J.P. Sharma, RHJS (Retd.)	D.B. Civil Misc. Appeal No. 606/13 Sunita Vs. Ganesh Kumar	R.M. Jain	Kapil Gupta
4	Sh. J.P. Sharma, RHJS (Retd.)	S.B. Civil Second Appeal No. 583/05 Chhote Lal Vs. Nancha	Deepak Pareek	Ajeet Maloo
5	Smt. Madhuri Singh , Advocate	S.B. Cr. Misc. Bail Application No. 11351/15 Jaspreet Singh Kamal Vs. State	Aditya Sharma/ Lalit Sharma	Archana Mantri
6	Sh. Raj Kumar Yadev, Advocate	S.B. Cr. Misc. Petition No. 199/15 Swati Jain Vs. Abhishek Kasliwal	Mahesh Gupta	Amit Jindal
7	Sh. Vikas Jain, Advocate	S.B. Criminal Misc. Petition No.2678/15 Alka Dadhich Vs. State	S.S.Hasan	
8	Sh. R.S. Shekhawat, Advocate	S.B. Cri. Revision Petition No. 1182/15 Vinod Kumawat Vs. Jahnvi	Rajesh Goswami	Khushagra Sharma
9	Ms. Archana Mantri , Advocate	S.B. Civil Second Appeal No. 339/05 Mewad Motors Company Vs. Sardar Rajender Singh	R.P.Garg	Ashok Sharma
10	Sh. Manish Kumawat, Advocate	S.B. Cr. Revision Petition No. 26/14 Suresh Vs. Smt. Jamma Devi	Sudhir Jain	Sunil Tyagi

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